

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 318/2012

M/S HITECH CARBON LIMITED RENUKOOT

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(AN OFFICE ON DEFAULT IS TO BE LISTED)

Date : 22-11-2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
[IN CHAMBER]

For Appellant(s) Mr. Pawanshree Agrawal, AOR

For Respondent(s) Mr. Santosh Kumar, Adv.
Mr. Sanjay Kr. Tyagi, Adv.

Mr. Ravi Prakash Mehrotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed by learned counsel for the appellant, requisite application to change the name to be filed within a period of two weeks' from today.

(R. NATARAJAN)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
COURT MASTER